

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 108
CA-22(PB)/2020

IN THE MATTER OF:

Quality Sales Promotion Pvt. Ltd.
and Mehar Investment Pvt. Ltd.

.... Petitioner

Order under Rule 16(d) of NCLT Rules, 2016

Order delivered on 18.03.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

PRESENT:

For the Applicant :-

ORDER

None is present.

List this matter on 09.04.2021.

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(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

18.03.2021
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